

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/04/2020/222

Dated: 25th April, 2026

OFFICE ORDER

It is hereby notified for information of all concerned that in case any request for urgent hearing of the matters during the Summer Vacation, 2026 i.e. from 02.05.2026 to 30.05.2026 is received in respect of NGT Western Zone Bench, Pune or Southern Zonal Bench, Chennai, matter(s) may be listed upon submitting record of satisfaction involving urgency of the matter(s) by the concerned Registrar and thereafter, with the prior approval of Hon'ble the Chairperson.

Such listing will be notified in the cause list on the NGT Website (www.greentribunal.gov.in).

This issues with the approval of the Competent Authority.



**(Arvind Kumar)
Dy. Registrar
National Green Tribunal (PB)
New Delhi**

Copy to:

1. PPS to Hon'ble Chairperson
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, Deputy Registrar (PB)
4. Registrars of Western Zonal Benche, Pune & Southern Zonal Bench, Chennai for information and necessary action.
5. Filing Section/Admin Section/General Admn. Section, NGT(PB)
6. NGT Website
7. The President and the Hony. Secretary, NGT Bar Association, Delhi